

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA/TA/MP. No. 374/92/199

.....Versus.....

Date of Order

Orders

15/9/97

Judicial Bench not forthwith available
May be listed for admission/admittance
Hearing on 22/9/97

Court Officer

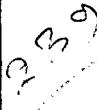
22-9-1997

Mr. C.B.Sharma, counsel for the applicant

The learned counsel for the applicant seeks permission to withdraw the OA with permission to file a fresh application. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn. The applicant may file a fresh OA which would be considered subject to just exceptions.


(Ratan Prakash)
Judicial Member


(O.P.Sharma)
Administrative Member


Central Administrative Tribunal
Jaipur Bench, Jaipur
Certified that the above direction is
in accordance with law.
Mr. For Counsel
(Signature)


Dealing with Record Section Officer
Dated No. Jaipur (Official)